

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 173 of 2018 in un-numbered Company App.(AT) (Ins) No. ___ of 2018	Asian Colour Coated Ispat Ltd. & Anr. Vs. State Bank of India	Vineet Kumar

Defective Appeals

2.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.03.07.2018/NCLAT/U R/566)	Earth Infrastructures Ltd Vs Deepak Khanna	Attin Shankar Rastogi
3.	Comp. App. (AT) No. ___ 2018 (F.No.27.08.2018/NCLAT/U R/789)	Bank Street Securities Pvt Ltd & Ors Vs SRD Trading Pvt Ltd	Ashish Middha

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By Order


Assistant Registrar